

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1937

ANSWERED ON:19.08.2013

EXPORT OF GOLD AND DIAMONDS

Dhruvanarayana Shri R. ;Khaire Shri Chandrakant Bhaurao;Krishnaswamy Shri M.;Patel Shri Devji;Rajendran Shri C.;Vasava Shri Mansukhbhai D.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has hiked duty drawback for export of gold jewellery and if so, the details thereof and the reasons therefor;
- (b) whether the Government proposes to ban the online shopping for jewellery to check the import of gold and if so, the details thereof and the reasons therefor;
- (c) whether there is a huge potentiality for the diamond industry in India particularly in Western India and if so, the steps being taken by the Government to explore its full potential along with the details of the total diamonds, gems and jewellery exported/ imported in the country along with the employment opportunities generated in the sector;
- (d) whether the domestic manufacturers of the luxury goods have been adversely affected due to the huge import of these products during the recent past and if so, the details thereof; and
- (e) the steps taken by the country to protect the interest of the domestic manufacturers and exporters of diamond, gems, jewellery industry and other luxury goods along with the success achieved so far in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- a) Yes, Madam. All Industry Rate for duty drawback for export of gold jewellery has been increased from Rs.100.70 to Rs.173.70 per gram of net gold content (.995 or more purity) in the jewellery vide notification No.64/2013-Cus(NT) dt. 20.6.13. The change has been made consequent to increase in rate of customs duty on import of gold to 8% w.e.f. 5.6.2013 and taking into account other relevant factors.
- (b) to (e) The information is being collected and will be laid on the Table of the House.